

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-517**  
IB-215/ND/2020

**IN THE MATTER OF:**

Mayfair Biotech Pvt. Ltd.

V/s.

Good Value Chemicals Pvt. Ltd.

....Applicant

....Respondent

**SECTION**

U/s 9 IBC

Order delivered on 11.08.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

:

For the Respondent

: Adv Sanyam Jain

**ORDER**

Re-notified to 20.09.2021.

  
For (Court Officer)